

**Central Administrative Tribunal
Principal Bench**

**OA No.1186/2015
MA No.4432/2017**

New Delhi, this the 13th day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Mrs. Anneyamma Johny,
Aged about 44 years, Working as Staff Nurse,
W/o Johny Mathew,
A-9, First Floor, South City-II,
Gurgaon-1220 018
Employee of R-3.

...Applicant

(None)

Versus

1. The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
2. The Secretary and Financial Adviser,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
3. The Director,
LRS Institute of TB & RD,
Autonomous Body under M/o Health,
Sri Aurbindo Marg,
New Delhi-30.

...Respondents

(By Advocate : Shri Jasbir Bidhuri)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Nobody appeared on behalf of the applicant on the last date of hearing i.e. on 05.12.2017. Even today, on the revised call, there is

no representation on behalf of applicant. Hence, the MA No.4432/2017, filed for condonation of delay in filing the OA is dismissed in default and for non prosecution.

2. In view of dismissal of the aforesaid MA, the main OA No.1186/2015 is also dismissed. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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